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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9617/2022

COURT ON ITS OWN MOTION

..... Petitioner

Through:

versus

GOVT. OF NCT OF DELHI AND ORS

..... Respondent Mr. Santosh Kumar Tripathi, SC, Through: GNCTD with Mr. Arun Panwar, Mr Siddharth Krishna Dwivedi, Mr. Aditya S. Jadhav, Advs. Ms. Rashmi Chopra, Advocate for DDA. Mr. Sanjeev Sabharwal, Advocate for MCD. Ms. Kanika Singh, Advocate for R-3. Mr. Vikrant N. Goyal, Advocate for UOI. Mr. Anuj Aggarwal, Additional Standing Counsel, GNCTD with Ms. Ayushi Bansal, Mr. Sanyam Suri, Ms. Aishwarya Sharma, Advs. Ms. Sangeeta Bharti with Ms. Malvi Balyan, Advs. for DJB. Mr. Tarveen Singh Nanda, Adv. for **R-10**.

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

<u>ORDER</u> 29.07.2022

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Learned counsel for the Respondents pray for time to file the Status Report. The prayer is allowed. It has been brought to the notice of this Court that there is another matter relating to rain water harvesting listed on 11.10.2022.

List the present matter with W.P.(C) No. 7594/2018 on 11.10.2022.

SATISH CHANDRA SHARMA, CJ

SUBRAMONIUM PRASAD, J

JULY 29, 2022 *N.Khanna*